

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
VIDARBHA INDUSTRIES POWER LIMITED OPERATING IN POWER INDUSTRY AT MUMBAI &
NAGPUR, MAHARASHTRA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vidarbha Industries Power Limited (CIN: U23209MH2005PLC158371)
2.	Address of the registered office	Shop No 16, Floor 1, Plot 8, Khatau Building, Bombay Stock Exchange Fort Mumbai, Maharashtra, India, 400001
3.	URL of website	www.vidarbhapower.co.in
4.	Details of place where majority of fixed assets are located	2x300MW thermal power plant situated at D-3, MIDC Industrial Area, Butibori, Nagpur, Maharashtra, India, 441122
5.	Installed capacity of main products/ services	2x300MW thermal power plant
6.	Quantity and value of main products/ services sold in last financial year	Not applicable (Company is presently non-operational).
7.	Number of employees/ workmen	16
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the relevant documents can be obtained by sending an email at: cirp.vidarbha@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All the relevant documents can be obtained by sending an email at: cirp.vidarbha@gmail.com
10.	Last date for receipt of expression of interest	19 November 2024 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	20 November 2024 (Extended)
12.	Last date for submission of objections to provisional list	25 November 2024 (Extended)
13.	Date of issue of final list of prospective resolution applicants	26 November 2024 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 November 2024 (Extended)
15.	Last date for submission of resolution plans	26 December 2024 (Extended)
16.	Process E-mail ID to submit Expression of Interest	cirp.vidarbha@gmail.com

Sd/-

Bimal Kumar Agarwal

Resolution Professional, Vidarbha Industries Power Limited

IBBI/IPA-001/IP-P01409/2018-2019/12186)

B-234, Kalpataru Towers, Akurli Road,

Kandivali East, Mumbai, Suburban,

Maharashtra, 400101

For Vidarbha Industries Power Limited

14 November 2024

Place: Mumbai